

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA**

**O.A No-59/2025/EZ**

Youth United for Sustainable  
Environment Trust. .... Applicant

-Versus-

State of Odisha and others .... Respondents.

**INDEX**

Sl.No.	Description of documents	Pages
1.	Counter affidavit of Respondent No.7. (Superintendent of Police, Jajpur)	1-9

**Cuttack**  
**Date:18.12.2025**

  
(Sanjib Swain)  
Addl. Govt. Advocate



**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA**

**O.A No-59/2025/EZ**

Youth United for Sustainable  
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..... Applicant

-Versus-

State of Odisha and others

Respondents.

**COUNTER AFFIDAVIT  
OF RESPONDENT NO-7**

I Sri Sitikantha Kanungo, aged about 58 years, S/O-Late HariCharan Kanungo presently posted as Addl. SP, Jajpur in the office SP, Jajpur, At/Po-Panikoili, Dist-Jajpur do hereby solemnly affirm and state as follows:-

1. That, I am the Addl. Superintendent of Police, Jajpur and have been duly authorized by SP, Jajpur (Respondent No-7) to swear this affidavit for and on his behalf. I have gone through the original application and understood the contents thereof. I am otherwise well acquainted with the facts of the present case.

2. That, the applicant has filed the aforesaid original application alleging the inaction of the Govt. respondents in curbing the illegalities and violation of sustainable sand mining management guidelines-2016, environment norms by the Pvt. Respondents with reference to Brahmani river sand, Pankapal-1 and Brahmani river sand, Pankapal-2 under Danagadi Tahsil of Jajpur District.

3. That it is humbly submitted that the alleged source i.e. Brahmani river sand, Pankapal-1 and Brahmani river sand, Pankapal-2 are coming under Kalinganagar PS, Jakhapura PS and Jenapur PS of Jajpur District.

*2/8/2025*  
**Surendra Prasad Dhal**  
Advocate  
**NOTARY, CUTTACK**

*Sitikantha Kanungo,  
Addl. S.P. - Jajpur*

4. That, during this year till 30.11.2025 altogether 44 cases have been registered in the above noted three (03) PSs with seizure of 47 vehicles carrying illegal sand, Murom and earth extracted from Brahmani river source and nearby areas and legal action has been taken against 73 persons.

5. That that information regarding action taken report against stolen of minor & minerals of above noted 03 PSs are given below in tabular format:-

### I. Kalinganagar PS

SL. NO.	CASE REFERENCE WITH SECTION OF LAW.	NO. OF VEHICLE SEIZED(TYPE OF VEHICLE INVOLVED)	STATUS OF PERSONS INVOLVED 1. ARRESTED 2. NOTICE ABSCONDED	STATUS OF THE CASE.
1.	Kalinganagar PS Case <b>No.73</b> ,dtd.08.03.2025 ,U/s- 303(2)/317(2)/61(2) BNS r.w.sec OMMC RULE-2016	01.HYWA regd no.OD-04-Q-7326 loaded with sand	<b>01.</b> Accd driver ParakhitaSamal(43),S/o-RaghunathSamal of vill-Manoharpur PS-Jakhapura Dist-Jajpur <b>arrested and forwarded to Court</b> <b>02.</b> Nagen Kumar Prusty S/o-Kailash Chandra Prusty of vill-Managovindapur PS-Jajpur Road Dist-Jajpur <b>Notice Served U/S-35(3) BNSS</b>	CS <b>No.237</b> ,dtd.02.08.2025 U/s-303(2)/317(2)/61(2) BNS r.w.sec OMMC RULE-2016
2.	Kalinganagar PS Case <b>No.74</b> ,dtd.08.03.2025 ,U/s- 303(2)/317(2)/61(2) BNS r.w.sec OMMC RULE-2016	01.HYWA regd no.OD-04-R-0094 loaded with sand	<b>01.</b> Accd driver Ramesh Chandra Jena(40) S/o-Krushna Chandra Jena of vill-Arei PS-Binjharpur Dist-Jajpur <b>arrested and forwarded to Court</b> <b>02.</b> S/o-Gourang Chandra Samal of vill-Telibahali PS-Jakhapura ,Dist-Jajpur <b>Notice Served U/S-35(3) BNSS</b>	CS <b>No.238</b> ,dtd.02.08.2025 U/s-303(2)/317(2)/61(2) BNS r.w.sec OMMC RULE-2016
3.	Kalinganagar PS Case <b>No.75</b> ,dtd.08.03.2025 ,U/s- 303(2)/317(2)/61(2) BNS r.w.sec OMMC RULE-2016	01.HYWA regd no.OD-04-M-0084 loaded with sand	Absconded	Pending for Investigation
4.	Kalinganagar PS Case <b>No.114</b> ,dtd.08.03.2025, U/s- 303(2)/317(2)/3(5) BNS r.w.sec OMMC RULE-2016	01.HYWA regd No.OD-27-A-2388 loaded with soil 02. HYWA regd No.OD-04-K-5422 loaded with soil 03. HYWA regd No.OD-23-M-0591 loaded with soil	03 nos of accd driver <b>01.</b> Bhaktabandhu Mahanta (37) s/o-Rama chandraMahanta of vill-Dalapaka,PS-Patna Dist-Keonjhar <b>02.</b> Ranjit Kumar Mahanta (30) s/o-Rabindra Kumar Mahanta of vill-Dalapakaps-Patna Dist-Keonjhar <b>03.</b> Subarna Mahanta (30) S/o-HarekrushnaMahanta of vill-	CS <b>No.158</b> ,dtd.19.06.2025 U/s-303(2)/317(2)/3(5) BNS r.w.sec 51 OMMC Rule 2016

*St. Feigen the Konungo  
M. P. S. P. Jajpur*

Surendra Prasad Dhas  
Advocate  
NOTARY, CUTTACK



			Kendujada ,PS-Patna Dist- Keonjhar <b>arrested and forwarded to Court</b> <b>03</b> nos of accd <b>01.</b> Sanjib Kumar Jena (39) S/o- Tirthbash Jena of vill- Jakhapura Majhisahi Dist-Jajpur <b>02.</b> Subashish Mohanty (41) s/o- Nirmala Chandra Mohanty of vill- Kusunpur PS-Jakhapura Dist-Jajpur <b>03.</b> Dandadhara Sethy (23) S/o- Pahali Sethy of vill-Murdanga Ps- Bhuban Dist-Dhenkanal . <b>Notice</b> <b>Served U/S-35(3) BNSS</b>	
5.	Kalinganagar PS Case <b>No.162</b> , dtd. 08.03.202 5, U/s- 303(2)/317(2)/61(2) BNS r.w.sec OMMC RULE-2016	01. HYWA regd no. OD- 04-L-1707 loaded with Murom	<b>01</b> Accd driver Shashini Parida (40) S/o-Lt. Rabinarayan Parida of vill- Chirulei PS-Gondia Dist-Dhenkanal. <b>Notice Served U/S-35(3) BNSS</b>	CS <b>No.160</b> , dtd. 2 2.06.2025 U/s- 303(2)/317(2 ) BNS r.w.sec 51 OMMC rule 2016

## II. Jakhapura PS

SL. NO.	CASE REFERENCE WITH SECTION OF LAW.	NO. OF VEHICLE SEIZED (TYPE OF VEHICLE INVOLVED)	STATUS OF PERSONS INVOLVED 1. ARRESTED 2. NOTICE 3. ABSCONDED	STATUS OF THE CASE.
1.	Jakhapura PS Case <b>No-14</b> dt 22.01.2025 U/S-303(2)/3(5) BNS /21 MMDR Act	1-Hywa vehicle Regd. No-OD04-L-4215 ( Loaded with Sand) 2-Hywa vehicle Regd. No-OD04-K-3027( Loaded with Sand)	<b>02 Accd. driver</b> <b>1.</b> Rajesh Yadav (47) S/O-Badri Prasad Yadav. Vill-Garam Maidan PS-Belhar Maidan Banka Dist- Khesar (Bihar) <b>2.</b> Manas Ranjan Bhuyan (41) S/O-Chandan Bhuyan Vill-Anjiragarh PS-Jenapur Dist-Jajpur <b>were arrested &amp; forwarded to Court</b> <b>3-</b> Anjan Pal (44) S/o-Satyananda Pal Vill-Dabatasahi PS-Badachana Dist-Jajpur <b>4.</b> Hemanta Ku. Jena (48) Nabaghana Jena Vill-Maryatapur PS-Jenapur Dist- Jajpur <b>Notice Served U/S-35(3) BNSS</b>	C.S No-21Dt 27.02.2025 U/S- 303(2)/3(5) BNS /21 MMDR Act
2.	Jakhapura PS Case <b>No-37</b> dt 08.03.2025 U/S 303(2)/317(2)/3(5) BNS/ 12 Odisha Mineral (Prevention of theft smuggling)	1-Hywa vehicle Regd. No-OD34 H-9875( Loaded with Sand)	<b>01. Accd. driver</b> <b>1.</b> Tofan Ku. Rout (37) S/O-Skshya Ku. Rout Vill-Tighiria PS-Ramachandrapur Dist- Keonjhar <b>was arrested &amp; forwarded to Court</b> <b>2.</b> Litun Ku. Jena (46) S/O-Prafulla	C.S No-68Dt 22.05.2025 U/S- 303(2)/3(5) BNS 51 OMMC Rule- 2016

Surendra Prasad Dha  
 Advocate  
 NOTARY, CUTTACK

S. K. Singh  
 S.P. Jajpur





8.	Jakhapura PS Case <b>No-84</b> dt 06.06.2025 U/S - 303(2)/ 3(5) BNS/ 51 OMMC Rule-2016	Hywa vehicle Regd. No-OD04-M-4469 (Loaded with Sand)	<b>01 Accd. driver</b> 1.Banamali Mohanty (44) S/O- Nanda Kishore Mohanty Vill- BhagatBhagaban PS-Dharmasala Dist- Jajpur <b>was arrested &amp; forwarded to Court</b> 2.Smt. KamalataBehera (52) W/O- DusasanaBehera Vill/PS-Jakhapura Dist- Jajpur <b>Notice Served U/S-35(3) BNSS</b>	<b>C.S No-93Dt</b> 11.07.2025 U/S- 303(2) /3(5) BNS/ 51 OMMC Rule- 2016
9.	Jakhapura PS Case <b>No-100</b> dt 15.07.2025 U/S- 303(2)/317(2)3(5) BNS/ 51 OMMC Rule-2016	1-JCB Regd. No- OD04-Q-7259 2-Hywa vehicle Regd. No-OD23-C-3816 (Loaded with Sand)	<b>Notice served (Driver &amp; Owner)</b> 1.Soumaya RanjanBiswal S/O- DebendraBiswal Vill-Bhubanpur PS- Jenapur Dist- Jajpur 2.Lalmohan Rout S/O-Bidyadhar Rout Vill-Chakalei, Pokhari PS- Jenapur Dist- Jajpur 3- Ranjan Ku. Das S/O-Ganeswar Das Vill- Mukundpur PS- Jenapur Dist- Jajpur 4.Minaketana Boitei S/O- DusasanBoitei Vill-Nilamanideipur PS-Jakhapura Dist- Jajpur	<b>C.S No-116Dt</b> 30.08.2025 U/S- 303(2) /317(2)/3(5) BNS/ 51 OMMC Rule- 2016
10.	Jakhapura PS Case <b>No-132</b> dt 03.09.2025 U/S-303(2)/3(5) BNS/ 51 OMMC Rule-2016	Hywa vehicle Regd. No-OD04-S-1285 (Loaded with Sand)	<b>01 Accd. driver</b> 1.Basudev Pradhan (23) S/O- Baidhar Pradhan Vill- SarandaMukundpur PS- Jenapur Dist- Jajpur <b>was arrested &amp; forwarded to Court</b> 2.Lalit Ku. Pal S/O-Arjun Chandra Pal Vill- SarandaMukundpur PS- Jenapur Dist- Jajpur <b>Bailed by Court</b>	<b>C.S No-139Dt</b> 17.10.2025 U/S- 303(2) /3(5) BNS/ 51 OMMC Rule- 2016
11.	Jakhapura PS Case <b>No-133</b> dt 05.09.2025 U/S-303(2)/3(5) BNS/ 51 OMMC Rule-2016	Tractor Regd. No- OD04-T-9518 1285 (Loaded with Sand)	<b>Notice served (Driver &amp; Owner)</b> 1.Prakash Dalei (28) S/O-Late RabindraDalei Vill-Rachhipur PS- Jajpur Road Dist- Jajpur 2.Ashis Biswal (28) S/O-Late Chatrubhujabiswal Vill- Krushnapada PS-Kuakhia Dist- Jajpur	<b>C.S No-141Dt</b> 19.10.2025 U/S- 303(2) /3(5) BNS/ 51 OMMC Rule- 2016
12.	Jakhapura PS Case <b>No-138</b> dt 19.09.2025 U/S-303(2)/3(5) BNS/ 51 OMMC Rule-2016	Tractor Regd. No- OD04-U-8299 1285 (Loaded with Sand)	<b>Notice Served U/S-35(3) BNSS (Driver &amp; Owner)</b> 1.Kalandi Munda (27) S/O- PurusottamMunda 2.Ashok Ku, Samal (50) S/O-Late Iswar Chandra Samal Both of Vill- Pahanga PS-Jajpur Road Dist- Jajpur	<b>C.S No-150Dt</b> 31.10.2025 U/S- 303(2) /3(5) BNS/ 51 OMMC Rule- 2016
13.	Jakhapura PS Case <b>No-139</b> dt 19.09.2025 U/S-303(2)/3(5) BNS/ 51 OMMC	Tractor Regd. No- OD34-P-6460 (Loaded with Sand)	<b>Bailed by Court (Driver &amp; Owner)</b> 1.Susanta Biswal (42) S/O- TrilochanaBiswal	<b>C.S No-140Dt</b> 19.10.2025 U/S- 303(2) /3(5) BNS/ 51 OMMC Rule-

Satiyandha Kanungo  
Addl. S.P. Jajpur

Surenaru Prasad Dha  
Advocate  
NOTARY, CUTTACK



	Rule-2016		2. Smt. Mitali Biswal W/O- Susanta Biswal Both of Vill- Mundamal PS- Jajpur Road Dist- Jajpur	2016
14.	Jakhapura PS Case <b>No-152</b> dt 18.10.2025 U/S-303(2)/3(5) BNS/ 51 OMMC Rule-2016	Tractor Regd. No- OD34-R-3512 (Loaded with Sand)	<b>Notice Served U/S-35(3) BNSS (Driver &amp; Owner)</b> 1. Sudhakar Dalei S/O- Satrughanadalei Vill- Daniabara PS- Jajpur Road Dist- Jajpur 2. Dambaru Dalei S/O- Subash Dalei Vill/PS-Jenapur Dist- Jajpur	<b>C.S No-159Dt</b> 24.11.2025 U/S- 303(2)/3(5) BNS/ 51 OMMC Rule- 2016
15.	Jakhapura PS Case <b>No-156</b> dt 23.10.2025 U/S-303(2)/3(5) BNS/ 51 OMMC Rule-2016	Hywa vehicle Regd. No-OD04-X-1815 (Loaded with Sand)	<b>01 Accd. driver</b> 1. Manij Patra 924) S/O- Naresh Patra Vill- Matha Nuagaon PS-Bhubana Dist- Dhenkanal <b>was arrested &amp; forwarded to Court</b> 2. Soubhagya Ranjan Ghadei @ Sonu (250 S/O-Late Santosh Ghadei Vill- Mantira PS- Jakhapura Dist- Jajpur <b>Notice Served U/S-35(3) BNSS</b>	<b>C.S No-164Dt</b> 30.11.2025 U/S- 303(2)/3(5) BNS/ 51 OMMC Rule- 2016
16.	Jakhapura PS Case <b>No-157</b> dt 23.10.2025 U/S-303(2)/3(5) BNS/ 51 OMMC Rule-2016	Hywa vehicle Regd. No-OD05-CD-1815 (Loaded with Sand)	<b>01 Accd. driver</b> 1. Jayanta Patra (23) S/O- Maguni Patra Vill- Matha Nuagaon PS-Bhubana Dist- Dhenkanal <b>was arrested &amp; forwarded to Court</b> 2. Soubhagya Ranjan Ghadei @ Sonu (250 S/O-Late Santosh Ghadei Vill- Mantira PS- Jakhapura Dist- Jajpur <b>Notice Served U/S-35(3) BNSS</b>	<b>C.S No-158Dt</b> 18.11.2025 U/S- 303(2)/3(5) BNS/ 51 OMMC Rule- 2016
17.	Jakhapura PS Case <b>No-158</b> dt 25.10.2025 U/S-303(2)/3(5) BNS/ 51 OMMC Rule-2016	Tractor Regd. No- OD34-M-7524 (Loaded with Sand)	<b>Notice served (Driver &amp; Owner)</b> 1. Niranjana Tiria (32) S/O-Late Mohan Tiria Vill-Mundamal PS- Jajpur road Dist- Jajpur 2. Smt. Soudamini Parida W/O- Kulamani Parida Vill-Sribantapur PS-Kuakhia Dist- Jajpur	<b>C.S No-166Dt</b> 24.11.2025 U/S- 303(2)/3(5) BNS/ 51 OMMC Rule- 2016
18.	Jakhapura PS Case <b>No-159</b> dt 25.10.2025 U/S-303(2)/3(5) BNS/ 51 OMMC Rule-2016	Tractor Regd. No- OD34-K-9703 (Loaded with Sand)	<b>Notice served (Driver Cum Owner)</b> 1. Balaram Das S/O-Harihar Das Vill-Mundamal PS-Jajpur Road Dist- Jajpur	<b>C.S No-160Dt</b> 24.11.2025 U/S- 303(2) BNS / 51 OMMC Rule- 2016
20.	Jakhapura PS Case <b>No-161</b> dt 25.10.2025 U/S-303(2)/3(5) BNS/ 51 OMMC Rule-2016	Hywa vehicle Regd. No-OD04-W-1037 (Loaded with Sand)	<b>01 Accd. driver</b> 1. Mahendra Parida (350 S/O- Baikuntha Parida Vill-Hatibari PS- Sukinda Dist- Jajpur <b>was arrested &amp; forwarded to Court</b> 2. Smt. Lomajin Karan (38) W/O- Harihar Karan Vill- Hatibari PS-Sukinda Dist- Jajpur	<b>C.S No-157Dt</b> 18.11.2025 U/S- 303(2)/3(5) BNS/ 51 OMMC Rule- 2016

Sateyantha Konungo  
Addl. S.P. Jajpur



			Notice Served U/S-35(3) BNSS	
21.	Jakhapura PS Case No-166dt 10.11.2025 U/S-303(2)/3(5) BNS/ 51 OMMC Rule-2016	Hywa vehicle Regd. No-OD04-V-3012 (Loaded with Sand)	<b>Notice served U/S-35(3) BNSS (Driver and Owner)</b> 1.Jitendra Barik (35), S/O-BalaramBarikVill-Pingua, PS-Nihalprasad, Dist- Jajpur 2.Pabitra Samal (35), S/O-ChaitanyaSamal of vill-Raichhanda, PS-Jenapur, Dist-Jenapur	<b>Pending Investigation</b>
22.	Jakhapura PS Case No-167dt 11.11.2025 U/S-303(2)/3(5) BNS / 51 OMMC Rule-2016	Tipper Regd. No-OD09-B-3564 3012 (Loaded with Sand)	<b>Notice served U/S-35(3) BNSS (Driver cum Owner)</b> 1.-Chandramani Sahoo(39), S/O-Benudhar Sahoo of vill-Nilamanideipur, PS-Jakhapura, Dist-Jajpur	<b>Pending Investigation</b>
23.	Jakhapura PS Case No-173dt 20.11.2025 U/S-303(2)/3(5) BNS / 51 OMMC Rule-2016	Hywa Regd. No-OD-34-X- 0189 (Loaded with <b>Morum</b> )	<b>Notice served U/S-35(3) BNSS (Driver and Owner)</b> 1.Sridhar Khandei(40), S/O-BalaramKhandei of vill-Oshala,PS-Korei, Dist-Jajpur 2.Manas Rajan Dhal (38), S/O-Batakrushna Dhal of vill-Brajanagar, PS-Panikoili, Dist-Jajpur	<b>Pending Investigation</b>

### III. Jenapur PS

SL. NO.	CASE REFERENCE WITH SECTION OF LAW.	NO. OF VEHICLE SEIZED(TYPE OF VEHICLE INVOLVED)	STATUS OF PERSONS INVOLVED 1. ARRESTED 2. NOTICE 3. ABSCONDED	STATUS OF THE CASE.
1.	Jenapur PS Case No-89 dt.08.03.2025 U/s- U/S-303(2)/317(2) BNS/ r.w. s 51 OMMC Rule	01 Tractor No-OD-04-J-1993 loaded with sand	1. Bipin Dalai (32) S/o- Bata Dalai Vill-Jenapur(Baradasahi) PS- Jenapur Dist- Jajpur <b>Notice Served U/S-35(3) BNSS.</b>	<b>CS No-141</b> dt.24.06.25 U/s- U/S-303(2) BNS/ r.w. s 51 OMMC Rule
2.	Jenapur PS Case No-171 dt.12.05.2025 U/S-303(2) BNS/r.w.s 51 OMMC Rule	01 Tractor No-OD-04-R-5226 loaded with sand	1. Subash Chandra rout (47) S/o- Late KartikCharan Rout Vill-Dahipur(Brundadeipur) PS Jenapur Dist- Jajpur <b>Notice Served U/S-35(3) BNSS</b>	<b>CS No-176</b> dt.29.07.25 U/S-303(2) BNS/r.w.s 51 OMMC Rule
3.	Jenapur PS Case No-227 dt.06.07.2025 U/S-303(2) BNS/r.w.s 51 OMMC Rule	01 Truck No-OR-04-J-5928 loaded with Soil	1. SmutiranjanaSenapati(39),S/o BrajakrishanaSenapati Vill -Brundadeipur PS Jenapur Dist- Jajpur <b>Notice Served U/S-35(3) BNSS</b>	<b>CS No-159</b> dt-17.07.25,U/S-303(2) BNS/r.w.s 51 OMMC Rule
4.	Jenapur PS Case No-228 dt.11.07.2025 U/S-303(2)/3(5) BNS/r.w.s 51 OMMC Rule	01 Hywa Truck No-OD-14-K-2025 loaded with sand	1. Susanta Kumar Singh(38) S/o-Sankarsana Singh Vill- Dangapai PS-KankadahadaDist- Dhenkanal	<b>CS No-207</b> dt.30.08.25 U/S-303(2) BNS/r.w.s 51 OMMC Rule
5.	Jenapur PS Case No-246 dt.30.07.2025 U/S-303(2) BNS/r.w.s 51	01 Tractor No-OD-04-J-2853 loaded with sand	1. Bijaya Kumar Malik(35) S/o- Late Kailash Chandra Malik Vill -Brundadeipur PS Jenapur	<b>CS No-219</b> dt.31.08.25 U/S-303(2) BNS/r.w.s 51

S. S. K. Karungo  
Adv. S. P. Jajpur

Surendra Prasad Dhai  
Advocate  
NOTARY, CUTTACK

*(Handwritten signature)*

	OMMC Rule		Dist- Jajpur <b>Notice Served U/S-35(3) BNSS</b>	OMMC Rule
6.	Jenapur PS Case No- <b>247</b> dt.30.07.2025 U/S-303(2) BNS/r.w.s 51 OMMC Rule	01 Tractor No-OD-04-J- 1993 loaded with sand	<b>I. Bipin Dalai (32)</b> S/o Bata Dalai Vill- BaralaSahi (Jenapur) PS Jenapur Dist- Jajpur <b>Notice Served U/S-35(3) BNSS</b>	<b>CS No-217</b> dt.31.08.25 U/S-303(2) BNS/r.w.s 51 OMMC Rule
7.	Jenapur PS Case No- <b>248</b> dt.30.07.2025 U/S-303(2) BNS/r.w.s 51 OMMC Rule.	01 Hywa Truck No-OD- 09-G-2524 loaded with MORUM	<b>I. Ananda Kumar Das (48)</b> S/o Gouranga das Vill- Pakhara PS-Dharmasala Dist- Jajpur <b>Notice Served U/S-35(3) BNSS</b>	<b>CS No-260</b> dt.27.09.25 U/S-303(2) BNS/r.w.s 51 OMMC Rule
8.	Jenapur PS Case No- <b>255</b> dt.05.08.2025 U/S-303(2) BNS/r.w.s 51 OMMC Rule	01 Hywa Truck No-OD- 05-Z-4745 loaded with MORUM	<b>I. PradiptaSankarBarik(28)</b> S/o PrahalladBarik Vill- Pingal PS- Kalinganagar Dist- Jajpur <b>Notice Served U/S-35(3) BNSS</b>	<b>CS No-257</b> dt.27.09.25 U/S-303(2) BNS/r.w.s 51 OMMC Rule
9.	Jenapur PS Case No- <b>256</b> dt.05.08.2025 U/S-303(2) BNS/r.w.s 51 OMMC Rule	01 Hywa Truck No-OD- 22-J-5105 loaded with MORUM	<b>I. KalpataruBarik (40)</b> S/o- Late Karuna Kara Barik Vill- Nuagan PS-Pirahat Dist- Bhadrak <b>Notice Served U/S-35(3) BNSS</b>	<b>CS No-227</b> dt.02.09.25 U/S-303(2) BNS/r.w.s 51 OMMC Rule
10.	Jenapur PS Case No- <b>257</b> dt.05.08.2025 U/S-303(2) BNS/r.w.s 51 OMMC Rule	01 Hywa Truck No-OR- 22-C-4333 loaded with MORUM	<b>I.Prabhat Kumar Das(55)</b> S/o-Bhagirathi Das Vill- Kandapur PS-Tihidi Dist- bhadrak <b>Notice Served U/S-35(3) BNSS</b>	<b>CS No-247</b> dt.21.09.25 U/S-303(2) BNS/r.w.s 51 OMMC Rule
11.	Jenapur PS Case No- <b>306</b> dt.02.09.2025 U/S-303(2) BNS/r.w.s 51 OMMC Rule	01 Hywa Truck No-OD- 22-G-3399 loaded with MORUM	<b>I. Bidyadhar Jena(57)</b> S/o Kanhu Jena Vill- Bodakmuajib PS- Agarpada Dist- Bhadrak <b>Notice Served U/S-35(3) BNSS</b>	<b>CS No-246</b> dt.21.09.25 U/S-303(2) BNS/r.w.s 51 OMMC Rule
12.	Jenapur PS Case No- <b>323</b> dt.12.09.2025 U/S-303(2) BNS/r.w.s 51 OMMC Rule-2016	01 Tractor No-OD-04- K-2189 loaded with sand	<b>I.Sanatan Malik(30) S/o Bashudev</b> Malik Vill- Barkana PS- Jenapur Dist- Bhadrak <b>Notice Served U/S-35(3) BNSS</b>	<b>CS No-296</b> dt.31.10.25 U/S-303(2) BNS/r.w.s 51 OMMC Rule
13.	Jenapur PS Case No- <b>345</b> dt.06.10.2025 U/s-303(2) BNS/ r.w.s 51 OMMC Rule	01 Hywa Truck No-OD- 04-V-3012 loaded with sand	<b>I.Pramod Mohanta(35)</b> S/o SatruganMahanta Vill- kalanda PS- Kankadahada DistDenkanal <b>Notice Served U/S-35(3) BNSS</b>	<b>CS No-295</b> dt.31.10.25 U/S-303(2) BNS/r.w.s 51 OMMC Rule
14.	Jenapur PS Case No- <b>351</b> dt.09.10.2025 U/s-303(2) BNS/ r.w.s 51 OMMC Rule	01 Tractor No-OD-34-P- 6460 loaded with sand	<b>I.Debashish Biswal (29)</b> S/o Chaturbhujabiswal Vill- Krushnapada PS Kuakhia DistDenkanal <b>Notice Served U/S-35(3) BNSS</b>	<b>CS No-297</b> dt.31.10.25 U/S-303(2) BNS/r.w.s 51 OMMC Rule
15.	Jenapur PS Case No- <b>352</b> dt.09.10.2025 U/s-303(2) BNS/ r.w.s 51 OMMC Rule	01 Hywa Truck No-OD- 05-Q-3348 loaded with MORUM	<b>I.Chakradhar Jena (40)</b> S/o- Krushnachandra Jena Vill- Pobala PS- Dharmasala	<b>CS No-298</b> dt.31.10.25 U/S-303(2) BNS/r.w.s 51

Sitkondha Kanungo  
Addl S.P. Jajpur

Surendra Prasad Dhai  
Advocate

NOTARY, CUTTACK

			Dist-Jajpur <b>Notice Served U/S-35(3) BNSS</b>	OMMC Rule
16.	Jenapur PS Case <b>NO-352</b> dt.09.10.2025 U/s-303(2) BNS/ r.w.s 51 OMMC Rule	01 Hywa Truck No-OD-04-H-6564 loaded with MORUM	I.Padeep Kumar Sahoo(35) S/o- Ranjan Sahoo Vill-Mahakala PS- Badchana Dist-Jajpur <b>Notice Served U/S-35(3) BNSS</b>	<b>CS No-300</b> dt.31.10.25 U/S-303(2) BNS/r.w.s 51 OMMC Rule

6. That, joint raids are being conducted time to time with Mining staffs to curb down illegal sand mining from the Brahmani river bed.
7. That, Police assistance is being provided to Deputy Director of Mines during raid over illegal sand mining as and when required.
8. That, above PSs have been instructed to keep close watch over illegal sand mining in the Brahmani river bed by intensifying Brahmani river bed area patrolling to detect illegal sand mining cases and to take stern action against the involved offenders.
9. That, instructions issued from Govt./ Higher quarters in this regard time to time are being followed scrupulously.
10. That, this deponent also crave leave of this Hon'ble Court to file a further affidavit or affidavits if the situations so warrants.
11. That, the facts stated above are true to the best of my knowledge, belief and based on official records.

Identified by,

*Sanib Swain*  
Addl. Govt. Advocate

*Sitikantha Kanungo*  
Addl. S.P. Jajpur  
**DEPONENT** dt. 18.12.2025

### CERTIFICATE

Certified that the cartridge papers are not available.

Cuttack  
Date: 18.12.2025

*Sanib Swain*  
(SANIB SWAIN)  
ADDL. GOVT. ADVOCATE

The above named Deponent  
Solemnly affirm on...  
Being Identified  
by...

*18/12/2025*  
**Surendra Prasad Dhal**  
Advocate  
NOTARY, CUTTACK





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